

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/76(KB)2024
IA(I.B.C)/1238(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	UNITED MASTERBATCHES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Ajay Gaggar, Adv.] For the Corporate Applicant
Ms. Vedika Sureka, Adv.

ORDER

1. Ld. Counsels for Corporate Applicant present.
2. **IA(I.B.C)/1238(KB)2024:**
 - a) None appears on behalf of the bank the Respondent herein, therefore, an opportunity is given to the bank to come up for it say on the next date of hearing **i.e. tomorrow 28.06.2024**, failing which an appropriate Order would be passed in consideration of the interim relief sought for.
 - b) Ld. Counsel for the Corporate Applicant is directed to serve a notice to the Respondent.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**